

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT DELHI
ORIGINAL JURISDICTION
O.A. NO. 606 OF 2018**

IN THE MATTER OF:

Compliance of Municipal Solid Waste Management Rules, 2016 (State of Arunachal Pradesh, Nagaland, Manipur, Mizoram and Meghalaya)

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Filed By:

Dated: 27.10.2025



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.606 OF 2018

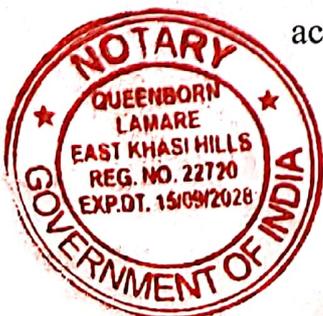
IN THE MATTER OF:

Compliance of Municipal Solid Waste Management Rules, 2016 (State of Arunachal Pradesh, Nagaland, Manipur, Mizoram and Meghalaya)

ACTION TAKEN REPORT ON BEHALF OF STATE OF MEGHALAYA IN COMPLIANCE WITH ORDER DATED 27.03.2025 PASSED BY THE HON'BLE TRIBUNAL

I, Smti. W.A.M. Booth Shadap, IAS, D/o (late) John Booth, the Secretary to the Government of Meghalaya, Urban Affairs Department, having office at Secretariat Building, Shillong, Meghalaya-739001 do hereby solemnly affirm and state as under:

1. That I am presently posted as the Secretary to the Government of Meghalaya, Urban Affairs Department and as such am conversant with the facts and records of the case in my official capacity and competent and authorized to swear this affidavit on behalf of the Respondent State of Meghalaya.
2. That in compliance with the orders passed by this Hon'ble Tribunal in the captioned case on 27.03.2025, the State of Meghalaya is hereby placing on record the latest action taken report. A copy of action taken report on behalf of State of Meghalaya dated NIL is



SL / Instrument No 04
Date 27-10-2025

annexed herewith and marked as ANNEXURE A/1 [Page No. 3 to 45]

3. That it is thus most respectfully submitted that the action taken report on behalf of State of Meghalaya in compliance with order dated 27.03.2025 may please be taken on record for kind perusal and appropriate directions to be passed by this Hon'ble Tribunal. It is prayed accordingly.



DEPONENT

Secretary to the Govt of Meghalaya
Urban Affairs Department

VERIFICATION

Verified at Shillong on this 27th day of October 2025 that the content of the aforesaid affidavit is true and correct to the best of my knowledge and belief based on official records of the Government of Meghalaya and that nothing is false and nothing material has been concealed therefrom.




DEPONENT

Secretary to the Govt of Meghalaya
Urban Affairs Department

Solemnly Affirmed before me this Day on 27/10/25 The deponent is identified by Mr S. Jayanta I Certify that the contents of the Affidavit are read over and Explained to the Deponent who verified the same before me.

are 27/10/25
Queenborn Lamare
NOTARY
East Khasi Hills District
Reg. No. 22720

SIX-MONTHLY PROGRESS REPORT
ON COMPLIANCE OF DIRECTIONS
OF THE HON'BLE NATIONAL GREEN
TRIBUNAL (P.B) IN OA No.606/2018
IN RE: COMPLIANCE TO MUNICIPAL
SOLID WASTE MANAGEMENT
RULES, 2016 AND OTHER
ENVIRONMENTAL ISSUES

OCTOBER 2025

GOVERNMENT OF MEGHALAYA

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1. BACKGROUND

In compliance with the directions of the Hon'ble NGT vide order dated 27.03.2025, the State Government has taken several steps to improve the solid and liquid waste management in the State. All efforts have also been made to collect the requisite funds to bridge the gap in solid and liquid waste management as directed by the Hon'ble NGT.

2. DIRECTIONS OF THE HON'BLE NGT

SOLID WASTE MANAGEMENT

- i. Nine local bodies (including SMB, SCB, and SUA) generate 314.5 TPD waste and processing 173.7 TPD and unprocessed waste is 140.8 TPD.
- ii. Disclosure of waste processing made reveals that, except Shillong and Jowai, no local body is processing waste in the form of compost and therefore, this raises question on legacy waste in each ULB and all possibilities of rolling down waste by the Communities down the hill or burning it. We require clear factual statement to this effect.
- iii. We also find that inerts are shown only in respect of Shillong and no other body has disclosed on Inerts and RDF going to cement plant. Further, we could not get response on operation of Incineration plant currently using 3 TPD with consent to operate and compliance with the standards. We also could not get response on ash management. Therefore, we direct that the observed deficiencies be responded with remedial actions taken.
- iv. Indicated timelines for setting up of compost plants and other required facilities, has not been disclosed that the coming up facilities would cater the need to plug the gap of 140.8 TPD. We also find that, except Shillong, all ULBs generates waste < 50 TPD and such waste can be stabilized by designing appropriate modules and utilizing compost at local level.
- v. Processing of legacy waste has been very slow as evidenced that 4.47 LMT of legacy waste is yet to be remediated. Further, it is not clear that how waste in Nongpoh town has increased from 10,000 to 55,000 Tonnes in six months. We also direct that next report should disclose quantities of unprocessed waste and correspondingly, legacy waste existing in each town.
- vi. To expedite bio-mining process, next report should show work allotted to Executing Agencies on Processing and bioremediation for each town. Rejects out of bio mining should be properly managed particularly for land filling inerts as per MSW Rules and not co disposing any other waste which is not permissible. Residues should be properly managed with identifying users/processors with defined manifest system.

SEWAGE MANAGEMENT

- i. Estimated sewage generation is 53.30 MLD with 6.74 MLD treatment facilities in the form of FSTP, individual ETPs by Establishments and in-situ remediation. We find distinction made between Black and Grey water and accordingly, treating/disposing through Septic tanks and soak pits, and grey water getting disposed in drains, streams and rivers.
- ii. Towns other than Shillong are comparatively having lower estimated quantity of sewage and as per location of residential establishments, it will be prudent to go for decentralized sewage systems as disclosed and we direct that before next hearing, such facilities with due performance tested should be established in 10 towns and other appropriate locations.
- iii. Since, grey water is discharged into streams and rivers, we direct to disclose quality of grey water particularly for faecal coliform. It should also be disclosed that no faecal contents are disposed to streams and rivers particularly those residential establishments on the banks of streams and rivers. This issue was also directed under para 35 of the order dated 22.12.2022.

RING FENCE ACCOUNT

- i. Ring fenced amount be allocated to each ULB and the executing agencies should be finalized and not to delay in land requirement and other issues.

3. ACTION TAKEN REPORT

Action taken with the direction of the Hon’ble NGT in the order dated 27.03.2025 are as follows:

SOLID WASTE MANAGEMENT

Observations of Hon’ble NGT	Compliances
<p>(i) Nine local bodies (including SMB, SCB, and SUA) generate 314.5 TPD waste and processing 173.7 TPD and unprocessed waste is 140.8 TPD.</p>	<p>5 Urban Local Bodies have completed and operationalized facilities with a total processing capacity of 216.5 TPD. Other processing facilities with a capacity of 35 TPD are scheduled to be completed by December 2025.</p> <p>As on date the total waste processed in the functional facilities is 180.7 TPD.</p> <p>The list of processing facilities is enclosed herewith as Table 4 at page 30.</p>
<p>(ii) Disclosure of waste processing made reveals that, except Shillong and Jowai, no local body is processing waste in the form of compost and therefore, this raises question on legacy waste in each ULB and all possibilities of rolling down waste by the Communities down the hill or burning it. We require clear factual statement to this effect.</p>	<p>Apart from Shillong and Jowai, 5 Urban Local Bodies (ULBs) have completed processing facilities, like Compost/RDF plants and MRF. These new facilities will be made operational within the next 3 months after completing the formalities like signing of MOUs with the operating agencies (SHGs/Local Entrepreneur) and grant of Authorization by the State Pollution Control Board. The total processing capacity of the State is now 216.5 TPD</p> <p>Additionally, by the end of March 2026, another eight processing facilities with a total capacity of 33.5 TPD are expected to be made operational.</p> <p>The list of processing facilities is enclosed herewith as Table 4 at page 30</p>

Observations of Hon'ble NGT	Compliances
<p>(iii) We also find that inerts are shown only in respect of Shillong and no other body has disclosed on Inerts and RDF going to cement plant. Further, we could not get response on operation of Incineration plant currently using 3 TPD with consent to operate and compliance with the standards. We also could not get response on ash management. Therefore, we direct that the observed deficiencies be responded with remedial actions taken.</p>	<p>On Operationalization of the new processing facilities in other towns the various types of waste will be quantified.</p> <p>The Incinerator installed for the processing of solid waste currently handles a load of 3 TPD. The plant operates at a high temperature, resulting in complete combustion of the waste. The only by-product generated is fly ash, amounting to approximately 15 kg/day from 3 tons of waste; the same is being stored in a closed container within the facility. Discussions with brick manufacturers have been initiated to utilize the produced ash; however, the amount produced is low as highlighted with the manufacturers therefore aggregation and bulk supply is currently being envisaged in partnership.</p>
<p>(iv) Indicated timelines for setting up of compost plants and other required facilities, has not been disclosed that the coming up facilities would cater the need to plug the gap of 140.8 TPD. We also find that, except Shillong, all ULBs generates waste < than 50 TPD and such waste can be stabilized by designing appropriate modules and utilizing compost at local level.</p>	<p>The facilities that were completed and work in progress will have a processing capacity of 285 TPD. The capacity is designed with the assumption that at least 20% of the waste is inert waste which can be safely disposed in a sanitary landfill.</p> <p>Keeping in mind the quantity of waste generated in the smaller ULBs, the processing facilities were designed to employ technologies that are easy to use, low operational cost with consumables that are easily available. The State is also exploring explore and encouraging in-situ composting/processing in such small Towns.</p>
<p>Progress in relation to Solid Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as Annexure I at page 8, and the summary of the Progress report is enclosed in Table 1 at page 11.</p>	

Observations of Hon'ble NGT	Compliances
<p>(v) Processing of legacy waste has been very slow as evidenced that 4.47 LMT of legacy waste is yet to be remediated. Further, it is not clear that how waste in Nongpoh town has increased from 10,000 to 55,000Tonnes in six months. We also direct that next report should disclose quantities of unprocessed waste and correspondingly, legacy waste existing in each town.</p>	<p>In pursuance of the directions of the Hon'ble NGT the estimation of Legacy Waste was revisited and fresh assessment was taken up between March to May 2025 by also taking into consideration the quantum of unprocessed waste since the last assessment. The revised estimated quantity of Legacy waste is 7,41,321 MT, out of which 2,23,166 MT has been remediated as of September 2025</p>
<p>(vi) To expedite bio mining process, next report should show work allotted to Executing Agencies on Processing and bioremediation for each town. Rejects out of bio mining should be properly managed particularly for land filling inerts as per MSW Rules and not co disposing any other waste which is not permissible. Residues should be properly managed with identifying users/processors with defined manifest system.</p>	<p>The tendering process for the remediation of legacy waste accumulated at the dumpsites of various Urban Local Bodies (ULBs) other than Shillong and Tura is in progress and letter of award/work order is expected to be issued by November 2025.</p> <p>The work order for Shillong and Tura, along with the RFP for the remediation of legacy waste in the remaining Urban Local Bodies, is enclosed herewith as Annexure III at page 17 & 18.</p>
<p>Progress in relation to Legacy Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as Annexure II at page 14, and the summary of the Progress report is enclosed in Table 2 at page 16.</p>	

SEWAGE MANAGEMENT

Observations of Hon'ble NGT	Compliances
<p>i. Estimated sewage generation is 53.30 MLD with 6.74 MLD treatment facilities in the form of FSTP, individual ETPs by Establishments and in-situ remediation. We find distinction made between Black and Grey water and accordingly, treating/disposing through Septic tanks and soak pits, and grey water getting disposed in drains, streams and rivers.</p>	<p>At present the treatment capacity is 7.59 MLD with the addition of a 0.85 MLD Onsite STP in Shillong.</p> <p>Further, letter of award for installation of a 0.3 MLD STP with Johkasou technology at Shillong has been issued on 25th July 2025.</p>
<p>ii. Towns other than Shillong are comparatively having lower estimated quantity of sewage and as per location of residential establishments, it will be prudent to go for decentralized sewage systems as disclosed on page 381(Para iii) and we direct that before next hearing, such facilities with due performance tested should be established in 10 towns and other appropriate locations.</p>	<p>Initiatives for setting up of Decentralized Treatment Plants have been taken up with preliminary identification of sites that are likely suitable for such plants. ULBs are undertaking physical verification of the likelihood feasibility of the identified sites.</p> <p>Instructions to ULBs for physical verification is Annexure VI at page 25</p>
<p>iii. Since, grey water is discharged into streams and rivers, we direct to disclose quality of grey water particularly for faecal coliform. It should also be disclosed that no faecal contents are disposed to streams and rivers particularly those residential establishments on the banks of streams and rivers. This issue was also directed under para 35 of the order dated 22.12.2022.</p>	<p>The State Government has engaged IIT Guwahati to undertake water quality test in the streams/rivers and their tributaries on 16th July 2025. The study also includes performance assessment of existing treatment facilities. The final report along with recommendations are expected by December 2025.</p>
<p>Progress in relation to Liquid Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as Annexure V at page 20, and the summary of the Progress report is enclosed in Table 3 at page 23.</p>	

RING FENCED ACCOUNT

Directions of Hon'ble NGT	Compliances
<p>i. Ring fenced amount be allocated to each ULB and the executing agencies should be finalized and not to delay in land requirement and other issues.</p>	<p>In order to achieve the stated goals and in compliance with the Hon'ble NGT directions vide order dated 22nd December 2022, the Department has made all necessary efforts and successfully mobilized the requisite committed funds to meet the expenditure arising from the identified gaps in Solid and Liquid Waste Management.</p> <p>The details of fund allocation and a summary of the Ring-Fenced Account are enclosed as Annexure IX at page 37.</p>

4. STATEMENT OF PROGRESS AS PER PRESCRIBED FORMAT (SOLID, LEGACY AND LIQUID WASTE MANAGEMENT)

ANNEXURE I: Daily Solid Waste Generation & Treatment Details

(i) Name of the District/ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Breakup details of waste processing District Wise (in TPD)					(vii) Action Plans to process 100% Waste			
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Timelines	Budget outlay	Proposal	
	State/UT	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others										
Shillong Municipal Board (SMB)	91	91					44	a) Compost b) Sanitary Landfill						-	Dec-25	2.125Cr.	25TPDMRF (50%- completed)
Shillong-SUA (excluding SMB & SCB)	100	100		106	30	8	44	c) To Cement Plant d) to Recyclers	-	106	8	30		-	*	*	*
Shillong Cantonment Board(SCB)	9	9					1	d)to Recyclers						-	Dec-25	0.17Cr	2 TPDMRF The Detailed Project Report (DPR) has been approved, and the tendering process is currently under progress.
Tura Municipal Board	36.5	36.5		0	0	0	4	d)to Recyclers	-	-	-	-	-	Apr-25	0.893Cr.	10.5TPDMRF Infrastructure has been completed in all three strategic locations, and training for the operators is being initiated. Decentralized Community Composting Units are proposed in 10 localities)	
Jowai Municipal Board	20	20		1.5	0		2.2	a) Compost d)to Recyclers	-	1.5	-	-	-	Mar-25	0.34Cr.	4TPDMRF Operator training is being initiated	
														Mar-25	0.69Cr.	6 TPD Composting Infrastructure has been completed and operationalized. Compost Quality test has been conducted for marketing of compost.	
														Mar-26	13.36Cr.	10 TPD Compost Plant Khliehriat (Work under progress)	

(i) Name of the District/ULB	(ii) Waste generation (in TP) (District wise)	(iii) Breakup of Waste Generated (Districtwide) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Breakup details of waste processing District Wise (in TPD)					(vii) Action Plan to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Timelines	Budget outlay	Proposal
	State/UT	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others									
Williamnagar Municipal Board	12.5	12.5		0	0	0	3	d)to Recyclers	-	-	-	-	-	Jan-25	0.298Cr	3.5TPD MRF Infrastructure Work Completed and signing of MOU with the operator is under progress.
														Jan-25	0.633Cr.	5.5 TPD Composting Infrastructure has been completed and operationalized. Compost Quality test has been conducted for marketing of compost.
Resubelpara Municipal Board	10	10		0	0	0	2.5	d)to Recyclers	-	-	-	-	-	Sep-25	0.255Cr	3TPD MRF Infrastructure Work Completed and signing of MOU with the operator is under progress.
														Sep-25	0.518 Cr.	4.5TPD Composting (Tendering Process completed)
Baghmara Municipal Board	6.5	6.5		0	0	0	0		-	-	-	-	-	Dec-25	0.17Cr	2 TPD MRF (identification of land in Progress)
														Dec-25	0.345Cr.	3 TPD Composting (identification of land in Progress)
Sub Total (7 ULBs)	285.5	285.5	0	107.5	30	8	56.7		0	107.5	8	30	0		35.797	

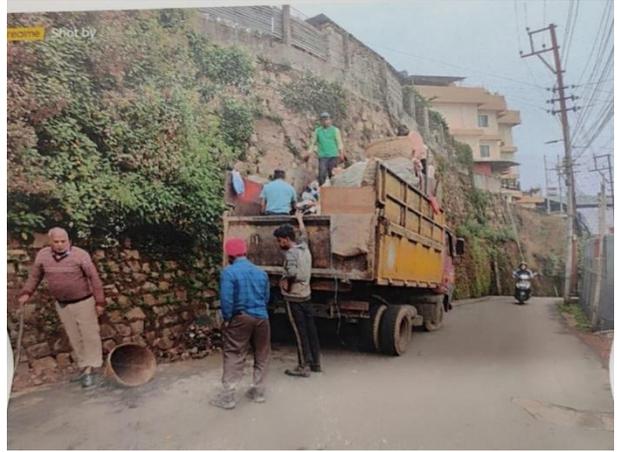
(i) Name of the District/ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Breakup details of waste processing District Wise (in TPD)					(vii) Action Plan to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Timelines	Budget outlay	Proposal
	State/UT	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others									
Nongstoin Town Committee	15	15		0	0	0	3	d)to Recyclers	-	-	-	-	-	Dec-25.	0.383 Cr	4.5TPDMRF 1. DPR preparation is under progress.
														Dec-25.	0.805Cr.	7 TPD Composting 1. 3 sites have been identifying and finalized. 2. DPR preparation is under progress.
MairangTown Committee	7	7		0	0	0	0.5	d)to Recyclers	-	-	-	-	-	Dec-25.	0.17Cr	2 TPDMRF 50% of the infrastructure work completed
														Dec-25	0.4Cr.	3.5TPD Composting 50% of the infrastructure work completed
NongpohTown Committee	7	7		0	0	0	2	d)to Recyclers	-	-	-	-	-	Dec-25	0.17Cr	2 TPDMRF DPR preparation completed and tendering of work is under progress
														Dec-25	0.345Cr.	3 TPD Composting DPR preparation completed and tendering of work is under progress
SubTotal (3 ULBs)	29	29	0	0	0	0	5.5	0	0	0	0	0	0		2.273	
Total	314.5	314.5	0	107.5	30	8	62.2		0	107.5	8	30	0		38.07	

*Processing and Disposal for SUA is being undertaken by Shillong Municipal Board (SMB)

TABLE 1: Summary of Current Status of Solid Waste Management in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 27 March 2025.

SN	Particular	Mar-25		Present Status	
a	Quantity of MSW Generated (TPD)	314.5		314.5	
b	Quantity of MSW processed (TPD)	173.7	55%	180.7	57%
	Final Destination of generated waste				
	1. Compost	104.5	33%	107.5	34%
	2. RDF	7	2%	8	3%
	3. Scraps (by the informal sector registered with the ULBs)	59.2	19%	62.2	20%
	4. Incinerator	3	1%	3	1%
c	Quantity of Inert disposed in Secured Landfill Site *	34	11%	30	10%
d	Gap in Solid waste management UTs (TPD) d = (a - b - c)	106.8	34%	103.8	33%
Note: * Quantity of inert considered only for Shillong Sanitary Landfill Site.					

Waste Collection



Material Recovery Centre & Compost Plants





Scraps



RDF Plants



(i) Name of the District/ ULB	(ii) Legacy waste Site (District wise)	(iii) Area Covered by legacy waste (District wise)	(iv) Quantity of Waste (in MT in each site)	(v) Composition of the Waste				(vi)Process adopted to remediate at each site	(vii) Timeline to process at each site	(viii) Final destination of the components at (v)	(ix) Action Plans to remediate and recover The site at (iii) (in sq.km) with earmark budget (District wise)
				a) Inert (%) (Construction Waste, Wood, Glass, etc.)	b) Compost (%) organic	c) RDF (%) Plastic	d) If any other Materials (%)				
NongstoinTown Committee	Mawsmaid Mawkadiang	1.44Acres	22,520.00					Bio-mining	Jun-26		1.91Cr.
MairangTown Committee	Pyndengumiong	1.2Acres	21,365.00					Bio-mining	Jun-26		1.82Cr.
NongpohTown Committee	Umshangling	0.5 Acres	55,192.00					Bio-mining	Jun-26		4.69Cr.
SubTotal(3ULBs)		3.14	99,077.00								8.42Cr
Total		15.08	4,47,264.00								50.73Cr

* The Legacy waste for Shillong city is inclusive of entire Shillong Urban Agglomeration. (Shillong Municipality, Shillong Cantonment and Suburbs)

* 1, 50,002 MT of legacy waste has been processed till date for Shillong & 73,166 MT of legacy waste has been processed till date for Tura.

TABLE 2: Summary of Current Status of Legacy Waste in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 27th March 2025

Sl. No.	Particular	Mar-25	Present Status
1	Total Estimated Legacy Waste Quantity (MT)	6,07,556	7,41,321
2	Processed Legacy waste		
	a. Shillong Municipal board (MT)	1,20,502	1,50,000
	b. Tura Municipal Board (MT)	39,790	73,166
	Total	1,60,292	2,23,166
3	Unprocessed Legacy Waste Quantity (MT) (Gap in legacy waste)		
	a. Shillong municipal board (MT)	63,320	1,95,996
	b. Tura Municipal Board (MT)	1,29,161	88,959
	c. Jowai Municipal Board (MT)	67,470	67,470
	d. Williamnagar Municipal Board (MT)	38,400	38,400
	e. Resubelpara Municipal Board (MT)	35,060	21,600
	f. BaghmaraResubelpara Municipal Board (MT)	14,776	9,253
	g. Nongstoin Town Committee (MT)	22,520	22,686
	h. Mairang Town Committee (MT)	21,365	18,600
	i. Nongpoh Town Committee (MT)	55,192	55,192
	Total	4,47,264	5,18,155



GOVERNMENT OF MEGHALAYA
DIRECTORATE OF URBAN AFFAIRS :: MEGHALAYA :: SHILLONG.

No.DUA(U)Tech/74/2024/92 Dated: Shillong, the 1st August, 2025

EXTENSION OF COMMENCEMENT ORDER/FINAL WORK ORDER

From:- Shri. P. Kr. Boro, MCS
Director, Urban Affairs,
Meghalaya, Shillong.

To,

CALL & FIX
Prop-Uday Prakash kanoi
AIDC, Guwahati, Assam.
Ph No. 9864994099

Ref:- 1.Letter of Acceptance (LOA) No. DUA(U)Tech/74/2024/20, dated 15th March 2024
2.Bank Gurantee No.1324624BG0000022, dated 16th March 2024

Sir,

In pursuant to your ealier **Work Oder vide No.DUA(U)Tech/74/2024/37, dated 8th March 2024**, I am to inform you that the work of **Bio-mining of Legacy Waste at Dumpsite in Marten Shillong**, awarded to you vide No. As mentioned above have been extended to process additional quantities of **2,00,000 MT** in addition to quantities original awarded to process. Further, you are directed to submit additional **Performance Security amounting to ₹ 51,00,000/- (Rupees Fifty One Lakhs)only** pledged in favour of Director Urban Affairs, Meghalaya, Shillong within 10(Ten) days of the issue of the work order.

1. Accepted contracted amount: ₹ 17,00,00,000/- (RupeesSeventeen Crore) only for an estimated quantities of 2,00,000MT
2. Rate: ₹ 850 Per Tonne
3. Terms and Condition as per Contract Agreement
4. Time of Completion in 24 Month from the date of Issueing of Extension Commencement Order/Final Work Order.

Yours faithfully,

[Signature]
Director, Urban Affairs
Meghalaya, Shillong

[Handwritten: 04/8/25] *[Handwritten: OK]*

Directorate of Urban Affairs, Lum Shyllong Building, Secretariat Hills, Meghalaya, Shillong
Fax Number -2210037/Telephone Number - 0364-2210037/Email:duashillong@yahoo.co.in/website:urbanmegh@gov.in

GOVERNMENT OF MEGHALAYA
DIRECTORATE OF URBAN AFFAIRS :: MEGHALAYA :: SHILLONG.

No.DUA(U)Tech/74/2024/91 Dated: Shillong, the 1st August, 2025

EXTENSION OF COMMENCEMENT ORDER/FINAL WORK ORDER

From:- Shri. P. Kr. Boro, MCS
Director, Urban Affairs,
Meghalaya, Shillong.

To,

CALL & FIX
Prop-Uday Prakash kanoi
AIDC, Guwahati, Assam.
Ph No. 9864994099

Ref:- 1.Letter of Acceptance (LOA) No. DUA(U)Tech/74/2024/20, dated 15th March 2024
2.Bank Gurantee No.1324624BG0000029, dated 6th April 2024

Sir,

In pursuant to your ealier **Work Oder vide No.DUA(U)Tech/74/2024/38, dated 13th June 2024**, I am to inform you that the work of **Bio-mining of Legacy Waste at Dumpsite in Rongkhon Songital, Tura** awarded to you vide No. As mentioned above have been extended to process additional quantities of **1,02,000 MT in Tura**, in addition to quantities original awarded to process. Further, you are directed to submit additional **Performance Security amounting to ₹ 26,01,000/-(Rupees Twenty Six Lakhs One Thousand)Only** pledged in for favour of Director Urban Affairs, Meghalaya, Shillong within 10(Ten) days of the issue of the work order.

1. Accepted contracted amount: ₹ 8,67,00,000/- (Rupees Eight Crore Sixty Seven Lakhs) only for an estimated quantities of 1,02,000 MT
2. Rate: ₹ 850 Per Tonne
3. Terms and Condition as per Contract Agreement
4. Time of Completion in 24 Month from the date of Issueing of Extension Commencement Order/Final Work Order.

Yours faithfully,

[Signature]
Director, Urban Affairs
Meghalaya, Shillong

[Handwritten: 04/8/25] *[Handwritten: OK]*

Directorate of Urban Affairs, Lum Shyllong Building, Secretariat Hills, Meghalaya, Shillong
Fax Number -2210037/Telephone Number - 0364-2210037/Email:duashillong@yahoo.co.in/website:urbanmegh@gov.in

GOVERNMENT OF MEGHALAYA
DIRECTORATE OF URBAN AFFAIRS :: MEGHALAYA :: SHILLONG.

<><><>*****<><><>

Request For proposal

REQUEST FOR PROPOSALS (RFPs) FOR BIO-MINING OF LEGACY WASTE LOCATED AT 7 URBAN LOCAL BODIES (ULB's) MANAGEMENT CONTRCT THROUGH NATIONAL COMPETITIVE BIDDING.

Sl No.	Information	Details
1	Name of work	As mentioned in the 'Scope of work'
2	Method of Selection Proposal required	Two Bids System. Technical Bid and Financial (Price Bid)
3	Sale Date	26 th August 2025 upto 12 th Sep 2025
4	Last Date and Time of receipt of RFP	12 th September 2025 at 14:00 hours
5	Date and Time of Opening of RFP	13 th September 2025 at 13:00 hours
6	Cost of Bid Document	₹ 25,000/-
7	Bid Security	₹. 25.00 Lakhs for Tribals and ₹ 50.00 Lakhs for Non-Tribals in favour of Diector Urban Affairs, Shillong.
8	Validity of RFP	120 days from the date of opening
9	Name and Address of Office inviting the E.O.I	Office of ther Director of Urban Affairs Meghalaya, Shillong
10	Contact Number	+91-8794702273

Directorate of Urban Affairs, Lum Shyllong Building, Secretariat Hills, Meghalaya, Shillong
Fax Number -2210037/Telephone Number - 0364-2210037/Email duashillong@yahoo.co.in/website:urbanmegh@gov.in

GOVERNMENT OF MEGHALAYA
DIRECTORATE OF URBAN AFFAIRS :: MEGHALAYA :: SHILLONG.

<><><>*****<><><>

No. DUA(U)Tech/76/2025/2

Dated: Shillong the 20th August, 2025

REQUEST FOR PROPOSALS (RFPs) FOR BIO-MINING OF LEGACY WASTE LOCATED AT 7 URBAN LOCAL BODIES (ULB's) MANAGEMENT CONTRCT THROUGH NATIONAL COMPETITIVE BIDDING.

Request for Proposals (RFPs) are invited from reputed Companies /Firms /Agencies /Individual /Orgnanizations/Institution interested to associates with the Urban Affairs Department, Government of Meghalaya for "Bio-mining Legacy waste at the Dumpsite in 7 (Seven) Urban Local Bodies (ULB's) via Management Contract Through National Competitive Bidding".

Sl No	Name of Boards	Total Legacy Waste
1.	Legacy Waste at Williamnagara Dumpsite	38,400 MT
2.	Legacy Waste at Resubelpara Municipal Board Dumping Ground, Mongpangro	21600 MT
3.	Legacy Waste at Arapara Dumpsite Baghmara, South Garo Hills	9,925.5 MT
4.	Legacy Waste at Mynkjai Dumpsite, West Jaintia Hills	67,470 MT
5.	Legacy Waste at Mawmsai and Mawkadiang Dumpsite Nongstoin West Khasi Hills District	22,686 MT
6.	Legacy Waste at Nongpoh Dumpsite	55191.690 MT
7.	Legacy Waste at Mairang Dumpsite	18,600 MT

Interested parties shall submit their Proposal/Bids in sealed envelope to the office of the undersigned on or before 14:00 Hours IST on **12th September 2025** and it will be opened at 15:00 Hours IST on the same day if the date of submission happens to be a holiday, it will be opened on the next working day.

The Department reserves the right to reject or accept, modify, withdraw or cancel the process without assigning any reason thereof.

Details Bid Document will be available in the office of the undersigned during working hours from **26th August 2025 upto 12th September 2025** on payment ₹ 25,000/-

Sd/-

Director, Urban Affairs
Meghalaya, Shillong

Dated: Shillong the 20th August, 2025

No. DUA(U)Tech/76/2025/2-A

Copy:

- The Director of Information & Public Relations, Shillong with a request to arrange publication of the Notice in one issue of two leading Local Newspaper and one national Newspaper.
- The Director Government press Meghalaya Shillong for information with a request to arrange publication of this Notice in atleast in one of the Meghalaya Gazette.
- The Deputy Secretary to the Government of Mehalaya, Urban Affairs Department for information
- The State Technical Director, National Informatic centre, Meghalaya, Shillong with a request ro kindly upload the advertisement in the State Government website and Urban Affairs Department Website.
- Office Notice Board
- Account Branch of Director Urban Affairs for information and necessary action.

Sd/-

Director, Urban Affairs
Meghalaya, Shillong

Directorate of Urban Affairs, Lum Shyllong Building, Secretariat Hills, Meghalaya, Shillong
Fax Number -2210037/Telephone Number - 0364-2210037/Email duashillong@yahoo.co.in/website:urbanmegh@gov.in

 QUALITY TESTING LABORATORIES GOVT. APPROVED TESTING LABORATORIES			
S-121, Harsha Compound Site-2, Loni Road, Indl. Area Mohan Nagar, Ghaziabad - 201007 (UP)		Mob.: +91-9555361591 Mob.: +91-955582782 Tel. : 0120-3761212	E-mail: info@qualitytestinglaboratories.com aksinghndt@gmail.com Web.: www.qualitytestinglaboratories.com
This Test Report is not valid without a hologram / photocopy			
Issued To: CALL & FIX N 10, 2nd Floor, Rupali Path, RGB Road, Guwahati, Assam, 781024			Report No.: 20250630GEN06071 Date of Issue: 08.07.2025 Date of Receipt: 30.06.2025 Letter No.: Nil Page No.: 01 of 01
Sample Description: Inert (Waste Composite) Sampling Details: - The sample has been provided by the Client. Condition of Sample: - The sample was received in Sealed Packed. Site Name.: - CEMETRY Road, TURA, Meghalaya 794002, India			
Test Reports			
S. No.	Test (with unit of measurement)	Test Result	Test Method
1.	pH	7.02	IS 2720(Part-26):2020
2.	Electrical Conductivity ds/m	3.20	QTL/SOP/CHM/01
3.	Total Dissolved Solid(mg/kg)	18.56	QTL/SOP/CHM/02
4.	Moisture (%)	17.68	IS 2720(Part-2/sec.1):2020
5.	Bulk Density kg/m ³	357.48	IS 2720(Part-1):1983
6.	Lead (Pb)%	0.05	QTL/SOP/CHM/04
7.	Zinc (Zn)%	3.92	QTL/SOP/CHM/04
8.	Chromium (Cr)%	0.003	QTL/SOP/CHM/04
9.	Nickel (Ni) %	0.002	QTL/SOP/CHM/04
10.	Mercury (Hg) %	0.001	QTL/SOP/CHM/04
11.	Arsenic (AS) %	0.001	QTL/SOP/CHM/04
Note: Any deviation from the standard test method/Specification: Nil D.O.S: - 30.06.2025 D.O.C: - 08.07.2025			
End of Report			
 Satendra Kumar Designation Technical Manager Discipline Chemical Authorised Signatory			
AN ISO 9001:2015, 14001:2015 & ISO/IEC : 17025 ACCREDITED TESTING LABORATORY			
<small>Terms & Conditions : (1) Total liability of our laboratory is limited to the invoiced amount & No liability will be accepted after the sample is taken back. (2) The results listed refer only to tested samples and applicable parameters. Endorsement of product is neither inferred nor implied. (3) The sample description is not verified in all cases and is given "As Described by Customers" Sample not drawn by us an Analysis conducted on "As received basis" unless specified otherwise. (4) Sample will be destroyed after 30 days from the date of reporting unless otherwise specified. (5) All disputes are subject to Ghaziabad Jurisdiction only. (6) Any complaints about this report should be communicated in writing within 7 days of issue of this report. (7) This report is not to be reproduced wholly or in part and cannot be used as an evidence in a court of law and should not be used in any advertising media without our permission in writing.</small>			

 QUALITY TESTING LABORATORIES GOVT. APPROVED TESTING LABORATORIES			
S-121, Harsha Compound Site-2, Loni Road, Indl. Area Mohan Nagar, Ghaziabad - 201007 (UP)		Mob.: +91-9555361591 Mob.: +91-955582782 Tel. : 0120-3761212	E-mail: info@qualitytestinglaboratories.com aksinghndt@gmail.com Web.: www.qualitytestinglaboratories.com
This Test Report is not valid without a hologram / photocopy			
Issued To: CALL & FIX N 10, 2nd Floor, Rupali Path, RGB Road, Guwahati, Assam, 781024			Report No.: 20250630GEN06070 Date of Issue: 08.07.2025 Date of Receipt: 30.06.2025 Letter No.: Nil Page No.: 01 of 01
Sample Description: Inert (Waste Composite) Sampling Details: - The sample has been provided by the Client. Condition of Sample: - The sample was received in Sealed Packed. Site Name.: - Old Shillong - Guwahati Road, Mawlai Mawdatbaki, Shillong, 793022			
Test Reports			
S. No.	Test (with unit of measurement)	Test Result	Test Method
1.	pH	7.04	IS 2720(Part-26):2020
2.	Electrical Conductivity ds/m	3.22	QTL/SOP/CHM/01
3.	Total Dissolved Solid(mg/kg)	19.25	QTL/SOP/CHM/02
4.	Moisture (%)	17.86	IS 2720(Part-2/sec.1):2020
5.	Bulk Density kg/m ³	356.24	IS 2720(Part-1):1983
6.	Lead (Pb)%	0.05	QTL/SOP/CHM/04
7.	Zinc (Zn)%	3.85	QTL/SOP/CHM/04
8.	Chromium (Cr)%	0.002	QTL/SOP/CHM/04
9.	Nickel (Ni) %	0.002	QTL/SOP/CHM/04
10.	Mercury (Hg) %	0.001	QTL/SOP/CHM/04
11.	Arsenic (AS) %	0.001	QTL/SOP/CHM/04
Note: Any deviation from the standard test method/Specification: Nil D.O.S: - 30.06.2025 D.O.C: - 08.07.2025			
End of Report			
 Satendra Kumar Designation Technical Manager Discipline Chemical Authorised Signatory			
AN ISO 9001:2015, 14001:2015 & ISO/IEC : 17025 ACCREDITED TESTING LABORATORY			
<small>Terms & Conditions : (1) Total liability of our laboratory is limited to the invoiced amount & No liability will be accepted after the sample is taken back. (2) The results listed refer only to tested samples and applicable parameters. Endorsement of product is neither inferred nor implied. (3) The sample description is not verified in all cases and is given "As Described by Customers" Sample not drawn by us an Analysis conducted on "As received basis" unless specified otherwise. (4) Sample will be destroyed after 30 days from the date of reporting unless otherwise specified. (5) All disputes are subject to Ghaziabad Jurisdiction only. (6) Any complaints about this report should be communicated in writing within 7 days of issue of this report. (7) This report is not to be reproduced wholly or in part and cannot be used as an evidence in a court of law and should not be used in any advertising media without our permission in writing.</small>			

ANNEXURE V Daily Liquid Waste (Sewage) Generation & Treatment Details

(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority			
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Fecal & E-Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality									
												Wet Land	Pond	River*	Sea	Other Water body						
Shillong-Shillong Municipal Board	Sewage generation	17.08	17.08		0.527	SBR/MBBR			Recycle/storm drain	0.465 MLD-FSTP	5.50MLD Black Water to Septic tank with Soak pit.			5.92 MLD Grey Water			Oct-25	70.31				
	Population	158177								1.27MLD-Nallah Insitu												
										3.4MLD-ETP												
Shillong - Shillong Cantonment Board	Sewage generation	1.73	1.73		-	-	-	-	-	-	0.66MLD Black Water to Septic Tank with Soak pit.			1.07 MLD Grey Water								
	Population	16016																				
Tura Municipal Board	Sewage generation	7.62	7.62		-	-	-	-	-	0.05MLD - FSTP	2.84 MLD Black Water to Septic tank with Soak pit.			4.66 MLD Grey Water			Dec-26	14.25				
	Population	95219								0.06 MLD -ETP												
Jowai Municipal Board	Sewage generation	2.76	2.76		-	-	-	-	-	0.055 MLD-FSTP	0.99MLD Black Water to Septic tank with Soak pit.			0.95 MLD Grey Water			Dec-26	29.56				
										0.65MLD -Nallah Insitu												
	Population	34166								0.11MLD-ETP												
Williamnagar Municipal Board	Sewage generation	1.8	1.80		-	-	-	-	-	0.03 MLD - FSTP	0.65MLD Black Water to Septic Tank with Soak pit.			1.1 2MLD Grey Water			Dec-26	5.25				
	Population	32141																				

(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority				
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Fecal & E-Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality										
												Wet Land	Pond	River*	Sea	Other Water body							
Resubelpara Municipal Board	Sewage generation	1.46	1.46		-	-	-	-	-	0.03 MLD - FSTP	0.53 MLD Black Water to Septic tank with Soak pit.			0.91 MLD Grey Water			Dec-26	4					
	Population	26121																					
Baghmara Municipal Board	Sewage generation	0.94	0.94		-	-	-	-	-	0.015 MLD- FSTP	0.34 MLD Black Water to Septic tank with Soak pit.			0.58 MLD Grey Water			Dec-26	2.5					
	Population	16703																					
Subtotal 7 ULBs		378543	33.39		0.527					6.135	11.51			15.21				125.87					
Nongstoin Town Committee	Sewage generation	2.2	2.20		-	-	-	-	-	-	0.84 MLD Black Water to Septic tank with Soak pit.			1.36 MLD Grey Water			Dec-26	6					
	Population	39249																					
Mairang Town Committee	Sewage generation	1.1	1.10		-	-	-	-	-	0.03 MLD - ETP	0.42 MLD Black Water to Septic tank with Soak pit.			0.65 MLD Grey Water			Dec-26	3.25					
	Population	19614																					
Nongpoh Town Committee	Sewage generation	1.03	1.03		-	-	-	-	-	0.037 MLD- ETP	0.39 MLD Black Water to Septic tank with Soak pit.			0.60 MLD Grey Water			Dec-26	3.25					
	Population	18300																					
Sub total 3 ULBs		77163	4.33		0.00					0.067	1.65			2.61				12.5					

(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority			
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP Including Fecal & E -Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If(a)above is let out in its quality									
												Wet Land	Pond	River*	Sea	Other Water body						
Shillong-SUA (excluding SMB & SCB)	Sewage generation	15.58	15.58		-	-	-	-	-	5.92MLD Black Water to Septic tank with Soak pit.	-	-	9.66 MLD Grey Water									
	Population	278169																				
Sub total		278169	15.58		0				0	5.92			9.66				0					
Total		733875	53.30		0.527				6.202	19.08			27.48				138.37					

*Note(v)(b):Drain/Stream/River

TABLE3: Summary of Current Status of Liquid Waste Management in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 27th March 2025.

Sl. No.	Particular	Mar-25	Present Status	
1	Sewage Generation (in MLD)	53.3	53.3	
2	Existing Treatment Facilities capable of treating the sewage presently (in MLD)	6.729	7.579	
3	Details of Treatment of Sewage			
	a. By STPs (in MLD)	0.527	1.377	
	b. Type of STPs (in MLD)	SBR/MBBR	SBR/MBBR	
	c. FSTP (in MLD)	0.645	0.645	
	d. Nullah In - situ Remediation (in MLD)	1.92	1.92	
	e. ETP (in MLD)	3.637	3.637	
	f. Final Destination	Recycled/ discharged in drain storm	Recycled/ discharged in drain storm	
4	Details of disposal of untreated Sewage (in MLD)			
	a. Final destination of Discharge of untreated sewage (in MLD)	19.08	19.08	Black Water to Septic tank with Soak pit.
		27.48	26.63	Grey Water (drains/streams/ rivers)
5	Gap in liquid waste management	46.57	45.72	

Used Water Treatment



ANNEXURE VI

GOVERNMENT OF MEGHALAYA
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG
LUM SHYLLONG, SECRETARIAT HILL: SHILLONG - 793001

No. SBM/MEG/49/2023/PT 1/155

Dated Shillong the 9th October, 2025

From: - Shri. P. K. Boro (MCS),
Director,
Urban Affairs Department
Meghalaya

To: - 1. Deputy Commissioner,
West Khasi Hills District, Nongstoin/ Ri-Bhoi District, Nongpoh/ Eastern West
Khasi Hills District, Mairang

2. The Chief Executive Officer,
Tura Municipal Board/ Jowai Municipal Board/ Williamnagar Municipal Board/
Baghmara Municipal Board/ Resubelpara Municipal Board/ Shillong Cantonment
Board.

Sub: - Site for setting up of Decentralized Sewage Treatment Plants

Sir/Madam,

In inviting a reference to the subject cited above, and as discussed in the meeting held on the 7th October 2025, I am enclosing the maps of the sites listed below which were identified for setting up of the Sewage Treatment Plants in your respective towns.

In this regard, you are kindly requested to conduct a physical verification to determine the availability and the probable likelihood of feasibility of the site for setting up Sewage Treatment Plants.

The list of the locations with coordinates

I TURA MUNICIPAL BOARD			
	Number	Locality	Coordinates
	0	Dorenggagre	90.16156912 25.54186628
	1	Danakgre	90.17841849 25.50056604
	2	Sunny Hill	90.19435709 25.49826431
	3	Megonggre	90.20614987 25.54642451
	4	Rongkhon Songgital	90.18979241 25.5289005
II JOWAI MUNICIPAL BOARD			
	Number	Locality	Coordinates
	0	Panaliar Near Khylllem Check Dam	92.21838394 25.44403814
	1	Dulong Near Myntwa Stream	92.19148076 25.44746738
	2	New Hill Loomsoiung Near Circuit House	92.18770861 25.43771861
	3	Mynthong Near Myntdu Bridge Towards Jowai-Dawki Road	92.21454251 25.43765862
	4	Panaliar Syntu Ksiar Near Heavens Cove	92.23113623 25.44807573

Directorate of Urban Affairs, Lum Shyllong, Secretariat Hills, Meghalaya, Shillong.
Fax Number- 2210037/Telephone Number – 0364-2210037/ Email: duashillong@yahoo.co.in./website:urbanmegh@gov.in

GOVERNMENT OF MEGHALAYA
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG
LUM SHYLLONG, SECRETARIAT HILL: SHILLONG - 793001

III WILLIAMNAGAR MUNICIPAL BOARD			
Number	Locality	Coordinates	
0	Rongbit Apot Locality	90.61641905	25.48000513
1	Ampangdamgre Locality	90.62816226	25.50391111
2	Williamnagar Town LP School Ground, near Williamnagar Main Market	90.60536216	25.505283
3	Dengga Kosi Playground, Dengga Kosi Locality	90.61620689	25.5083399
4	Williamnagar Govt. College Ground, Kusimkolgre Locality	90.59657469	25.51095131
IV RESUBELPARA MUNICIPAL BOARD			
Number	Locality	Coordinates	
1	Phebari, Assam	90.6366762	25.93040065
2	Khardang Babupara	90.62732632	25.93885127
3	Dilma	90.63323929	25.90758644
4	Mongre Babukona	90.62550931	25.9241366
5	Dekachang	90.61504498	25.89112945
6	Dekachang	90.62119354	25.897007
V BAGHMARA MUNICIPAL BOARD			
Number	Locality	Coordinates	
1	Dabit Nalsa Gittim Baghmara	90.62175972	25.22539004
2	Dabram Baghmara	90.61305125	25.1776375
3	Lower Jongkol Baghmara	90.62581692	25.17508565
4	Upper Jongkol Baghmara	90.64321704	25.18140968
5	Malikona Parking Lodge	90.64716674	25.19322888
6	Makbilkol Baghmara	90.64898362	25.18097033
VI NONGSTOIN TOWN COMMITTEE			
Number	Locality	Coordinates	
0	New Nongstoin Playground	91.25685456	25.51601004
1	Nongstoin	91.26155126	25.51155646
2	Nongpyndeng	91.22269056	25.50237742
3	Nongpyndeng Mawkhlam	91.21500328	25.52674124
4	Mawkading Civil Hospital	91.22963633	25.55703183

Directorate of Urban Affairs, Lum Shyllong, Secretariat Hills, Meghalaya, Shillong.
Fax Number- 2210037/Telephone Number - 0364-2210037/ Email: duashillong@yahoo.co.in./website:urbanmegh@gov.in

GOVERNMENT OF MEGHALAYA
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG
LUM SHYLLONG, SECRETARIAT HILL: SHILLONG - 793001

5	Nongstoin/Lawse	91.25839716	25.50250027
6	Mawsmal Nongpyndeng	91.23204469	25.48758678
VII MAIRANG TOWN COMMITTEE			
Number	Locality	Coordinates	
0	Lantor Higher Secondary School	91.5970641	25.53538703
1	500m from Lantor School	91.59272229	25.53132764
2	Tiehpang	91.62491351	25.56153549
3	Mairang Service Stn	91.62752809	25.5597667
4	Holy Cross Rd	91.62753409	25.56182009
5	Blahlawing	91.66330552	25.57474745
VIII NONGPOH TOWN COMMITTEE			
Number	Locality	Coordinates	
0	Umdu	91.76821097	25.937281
1	Lad iewsier Saiden	91.8798024	25.86769085
2	Saiden iewsier	91.84453933	25.8666069
3	Umtasar	91.82610447	25.83539531

Yours faithfully,


Director,
Urban Affairs, Meghalaya,
Shillong.

Dated Shillong the 9th October, 2025

No. SBM/MEG/49/2023/PT 1/155
Copy to: -

1. P. A to the Commissioner & Secretary to the Govt. of Meghalaya, Urban Affairs for kind information of the Commissioner.


Director,
Urban Affairs, Meghalaya,

5. PROGRESS OF OTHER INTERVENTIONS

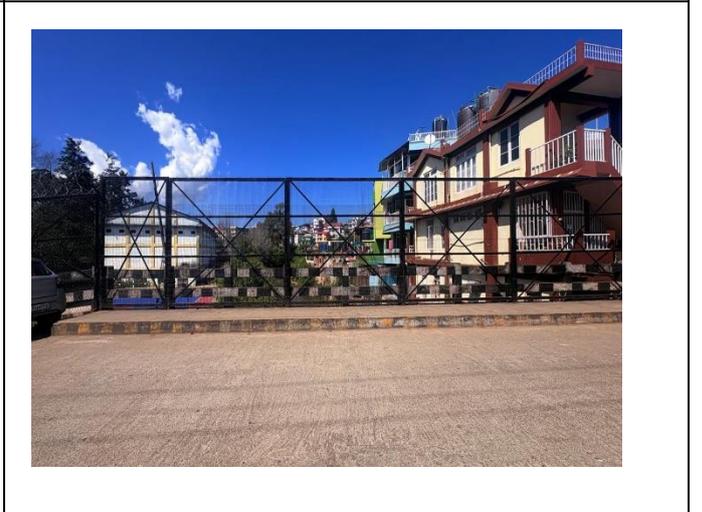
The State Government has also initiated various interventions in order to reduce the gap of Waste Management in the State and the details progress of the interventions is enclosed as Annexure VII at page 39 to comprising various items of progress depicted in tabular forms.

The State Government has also initiated development plans with an objective to reduce the gap of Waste Management in the State, the details of which are as follows:

Proposed liquid waste management in New Shillong city: In the proposed New Shillong city that the State Government intends to develop over an area of 808 acres, a proper wastewater management system will be installed. The earmarked cost is Rs.71.67 crore for laying of 17.2 kms sewerage networks and for installation of a 15 MLD STP with Membrane Bioreactor (MBR) technology.

Wahumkhrah Riverfront Development Projects: As part of the efforts to rejuvenate the major river flowing through the capital city, a Wahumkhrah Riverfront Development Project has been initiated at a cost of Rs. 39.75 crores. The works to be taken up includes development of the riverbanks, desiltation, garbage-removal and beautification of the banks with creation of public spaces.

Provision of transparent wire mesh fences: The fencing work along the vulnerable stretches of the Umkhrah, Umkhen, and Umshyrpi rivers, proposed for a total length of 6.3 km, has achieved 92% completion (5.43 km). The remaining 8% (0.87 km) is expected to be completed by December 2025.



ANNEXURE VII: Status of Waste Management Projects Undertaking:

TABLE 4: Status Solid Waste Management Processing for 10 Urban Local Bodies of Meghalaya

EXISTING PROCESSING PLANTS	Name of ULBs	Component	Capacity (in TPD)	Remarks
	Shillong Municipal Board	Compost Plant	170	The plant is operational, with a current processing capacity of 106 TPD.
		MSW Incinerator	4	The plant is operational, with a current processing capacity of 3 TPD.
	Jowai Municipal Board	Compost Plant	1.5	Operational
TOTAL			175.5	
COMPLETED PROJECTS AS OF OCTOBER 2025	Name of ULBs	Component	Capacity (in TPD)	Remarks
	Tura Municipal Board	RDF plants	10	Operationalising of the processing plants is in progress. MOU s with Self Help Groups, Local Agencies is being finalise as the SHGs/Agencies are yet to obtain the Authorization from the State Pollution Control Board.
		Material Recovery Centre	10.5	
	Jowai Municipal Board	Decentralized Composting Units	4.5	
		Material Recovery Facility	4	
	Williamnagar Municipal Board	Compost Plant	5.5	
		Material Recovery Facility	3.5	
	Resubelpara Municipal Board	Material Recovery Facility	3	
TOTAL			41	

ONGOING PROJECTS	Name of ULBs	Component	Capacity (in TPD)	Timeline
	Shillong Municipal Board	Material Recovery Centre	25	Dec-25
	Resubelpara Municipal Board	Compost Plant	4.5	Dec-25
	Mairang Town Committee	Compost Plant	3.5	Dec-25
		Material Recovery Facility	2	Dec-25
	Tura Municipal Board	Decentralized Composting Units	10	Mar-26
	Shillong Cantonment Board	Material Recovery Facility	2	Mar-26
	Nongstoin Town Committee	Compost Plant	7	Jun-26
		Material Recovery Facility	4.5	Jun-26
	Nongpoh Town Committee	Compost Plant	3	Jun-26
Material Recovery Facility		2	Jun-26	
Baghmara Municipal Board	Compost Plant	3	Jun-26	
	Material Recovery Facility	2	Jun-26	
TOTAL			68.5	
Total Capacity of the Processing Plants			285	

TABLE 5: Current Status on Setting Up Integrated Scientific Waste Management Facilities for All the Urban Towns

Towns	District	Location	Area (Acre)	Mar-25	Progress (Present Status)
Shillong	East Khasi Hills	Nonghali	112	<ul style="list-style-type: none"> Environment Clearance is in progress 	<ul style="list-style-type: none"> Public Hearing Completed. Awaiting for the Environment Clearance from State Environment Impact Assessment Authority.
Tura	West Garo Hills	Wakkagre	21.02	<ul style="list-style-type: none"> Environmental Clearance is being initiated 	<ul style="list-style-type: none"> Environmental Clearance is under progress
Williamnagar	East Garo Hills	Rongakgr e	37	<ul style="list-style-type: none"> Environmental Clearance is being initiated 	<ul style="list-style-type: none"> Environmental Clearance is under progress
Resulbelpara	North Garo Hills	ElachiApal	14	<ul style="list-style-type: none"> The Task Force Committee is conducting further feasibility study of the identified land. 	<ul style="list-style-type: none"> New Land has been identified and sent for survey and approval
Baghmara	South Garo Hills	Arapara	15	<ul style="list-style-type: none"> Proposal for land has been received The Task Force Committee is conducting further feasibility study of the identified land. 	<ul style="list-style-type: none"> New Land has been identified and sent for survey and approval
Jowai	West Jaintia Hills	Umlamat	52	<ul style="list-style-type: none"> Land has been identified at Umlamat Elaka Jowai Environmental Clearance is being initiated. 	<ul style="list-style-type: none"> Awareness Campaign on for the Stakeholders on the Plans of setting up of Landfill Site Completed. Environmental Clearance is under progress

TABLE 6: Existing & Functional Liquid Waste Management Facilities

Sl. No	Location	Mar-25		Present Status	
		Type of Facility	Capacity (MLD)	Type of Facility	Capacity (MLD)
A	Shillong Municipal Board (SMB)				
1	Police Bazar Shillong, Marriott	STP	0.25	STP	0.25
2	Polo Municipal Market, Shillong	STP	0.05	STP	0.05
3	Polo Market, Shillong	STP	0.075	STP	0.075
4	Parking lot Anjalee, Shillong	STP	0.06	STP	0.06
5	Junction of Wahdasoi and Umkhras	-	-	STP	0.85
6	Marten, Shillong	FSTP	0.115	FSTP	0.115
7	Behind SMB Quarter, Shillong	FSTP	0.35	FSTP	0.35
8	Outfall, Shillong	Nallah In-situ remediation	1.27	Nallah In-situ remediation	1.27
9	Private Establishments	STP	0.092	STP	0.092
10	Private Establishments	ETP	3.4	ETP	3.4
	Total SMB		5.662		6.512
B	Tura Municipal Board (TMB)				
1	Doldegre, Tura	FSTP	0.05	FSTP	0.05
2	Private Establishments	ETP	0.06	ETP	0.06
	Total TMB		0.11		0.11
C	Jowai Municipal Board (JMB)				
1	Sabah Muswang, Jowai	FSTP	0.055	FSTP	0.055
2	Outfall, Jowai	Nallah In-situ remediation	0.65	Nallah In-situ remediation	0.65
3	Private Establishments	ETP	0.11	ETP	0.11
	Total JMB		0.815		0.815
D	Williamnagar Municipal Board (WMB)				
1	Balsrigittim, Williamnagar	FSTP	0.03	FSTP	0.03
	Total WMB		0.03		0.03
E	Resubelpara Municipal Board (RMB)				
1	Resubelpara Municipal office	FSTP	0.03	FSTP	0.03
	Total RMB		0.03		0.03
F	Baghmara Municipal Board (BMB)				
1	Civil Hospital, Baghmara	FSTP	0.015	FSTP	0.015
	Total BMB		0.015		0.015
G	Nongpoh Town Committee (NTC)				
1	Private Establishments	ETP	0.037	ETP	0.037
	Total NTC		0.037		0.037
H	Mairang Town Committee (MTC)				
1	Private Establishments	ETP	0.03	ETP	0.03
	Total MTC		0.03		0.03
Grand Total			6.729		7.579

*The Treatment infrastructure was installed and periodic test is being conducted to check its effectiveness.



TABLE 7: Status of Liquid Waste Management Projects Under Consideration

SN	Particulars	Approved no.	Approved Capacity/ numbers	Remarks
1	Desludging Vehicles	8	8Nos	<ul style="list-style-type: none"> ➤ 2 Cess pools tankers were purchased by. <ol style="list-style-type: none"> 1. Williamnagar Municipal Board. 2. Resubelpara Municipal Board. ➤ Tura Municipal has placed an order for procuring a cesspool. ➤ Tendering process is in progress for other ULBs.
2	STPs	8	21.5 MLD	1. Site identified for setting up of STPs.
3	I&D(Interception& Diversion Drains)	8	23KMs	2. Feasibility study to be conducted.
4	Rambyrthai, Jowai	1	540KLD	1. DPR is under examination.

Table 8: Status of the Onsite STPs

Location	No of Treatment Plants	Capacity	Status	
STP:			Mar-25	Present Status
i. Municipal filling point, Kenches Trace	1	3.17 MLD	<p>Trial run of the onsite STPs Have been conducted. However, since they were Earlier envisaged to treat The outfalls which is mixed with storm, springs and stream water, it was found out that the operation of The plants becomes Practically challenging as Constant pumping of the Out fall water has to be Carried out. Therefore, a re-engineering of the System is necessary and Have been undertaken to Facilitate treatment of wastewater exclusively. Diversion drains are being constructed to channelize the black and grey water only to the constructed STPs and the revised Timeline for Operationalizing these STPs is October 2025.</p>	<p>Construction of Diversion Drains is in progress and expected to be completed by December 2025</p>
ii. Junction of Wahingdoh and Umkhrah	1	7.12 MLD		
iii. Junction of Wahdasoi and Umkhrah	1	0.85 MLD		
iv. By the site of Wahpomdngiem behind SMB Complex at Bishop Cotton Road	1	2 MLD		
Total	4	13.07 MLD		

ANNEXURE VIII: COMPOST QUALITY TEST REPORT (SHILLONG).

ANALYSIS OF ORGANIC FERTILIZERS

Name: **Shillong Municipal Board**
Address: **Shillong, Meghalaya**

No	Name of Organic Fertilizer	Criteria	Specification as FCO	Composition as per analysis	Permissible tolerance limit		Remarks	
					Specification as FCO	Composition as per analysis		
1.	Organic compost (City compost, Marten)	Physical Characteristics	(i) Moisture, per cent by weight, maximum	15.0-25.0	6.4	A Sum total of nitrogen, phosphorus and potassium nutrients shall not be less than 1.5%	2.56%	As per analysis, the sample was found to be high in total organic carbon. Sufficient in N,P,K, content. C:N ratio is found to be high which may slow down the rate of decomposition of the compost. pH is alkaline which is suitable for acidic soils of Meghalaya.
			(ii) Colour	Dark Brown to Black	Dark brown to Black			
			(iii) Odour	Absence of foul odour	Absence of foul odour			
			(iv) Particle size	Min 90% material should pass through 4.0mm IS sieve.	62.7%			
			(v) Bulk density(g/cm ³)	<1.0	0.35			
		Chemical Characteristics	(vi) Total Organic Carbon per cent by wt., minimum	12.0	29.26%			
			(vii) Total Nitrogen percent by weight, min	0.8	1.12			
			(viii) Total phosphates per cent by wt., minimum	0.4	0.76			
			(ix) Total Potash per cent by wt., minimum	0.4	0.68			
			(x) C:N ratio	<20	26.12			
			(xi) pH	6.5 – 7.5	8.50			

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ANALYSIS OF ORGANIC FERTILIZERS

	(xii) Conductivity (as dsm^{-1}) not more than	4.0	0.02
	(xiii) Pathogens Copper (mg/kg) maximum	Nil	Not tested
	(xiv) Heavy metal content (as mg/kg), maximum (mg/kg) maximum:		
	Arsenic as (As ₂ O ₃)	10.00	BLQ, (LOQ-0.05)
	Cadmium as (Cd)	5.00	BLQ, (LOQ-0.05)
	Chromium as (Cr)	50.00	31.00
	Copper as (Cu)	300.00	60.00
	Lead as (Pb)	100.00	52.5
	Zinc as (Zn)	1000.00	397.5

*BLQ- Below Limit of Quantification
*LOQ- Limit of Quantification


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ANNEXURE V IX: RING FENCED ACCOUNT DETAILS

Table 9: Summary of Progress in Depositing Sums in the “Ring-Fenced Account”

Solid & Liquid Waste Management Funds Allocation & Utilisation from Ring Fenced Account			
	1	2	3
Sl.No	Name of ULB	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilised from Ring Fenced Account for Solid and Liquid Waste Management
1	Baghmara Municipal Board	50,00,000.00	-
2	Cantonment Board	50,00,000.00	-
3	Jowai Municipal Board	25,58,33,060.00	9,38,27,017.00
4	Mairang Town Committee	50,00,000.00	-
5	Nongpoh Town Committee	1,10,00,000.00	-
6	Nongstoin Town Committee	75,00,000.00	-
7	Resubelpara Municipal Board	75,00,000.00	-
8	Shillong Municipal Board	28,46,77,612.00	21,51,87,153.66
9	Tura Municipal Board	1,15,76,816.00	73,40,650.00
10	Williamnagar Municipal Board	1,22,46,499.00	29,52,055.00
Total Amount Deposited in Ring Fenced Account		60,53,33,987.00	31,93,06,875.66
Balance in Ring fenced Account (2-3)		28,60,27,111.34	

CURRENT STATUS		
FUNDS COMMITTED:		
1	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	60.53 Cr
2	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	86.82 Cr
	Total	147.35 Cr
EXPENDITURE INCURRED:		
3	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	86.82 Cr
4	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	31.93Cr
	Total	118.45Cr
FUNDS AVAILABLE: (Balanced)		
5	Balance funds available in Ring Fenced Account	28.6 Cr

Sl. No	LIST OF PROJECTS FOR SOLID AND LIQUID WASTE MANAGEMENT UTILISED FROM THE RING-FENCED ACCOUNT	
1	Common Bio Medical Waste Treatment Plant at Doldegre, Tura	49,54,050.00
2	Procurement of Bolero Pickup CBC.1.7 Tipper/Hopper	23,86,600.00
3	Compost Plant at Khliehriat (Retaining Wall For Compost Plant and Earthwork at Umtyra, Khliehriat.)	1,73,75,113.00
4	Levelling and Compaction of Garbage at Marten SLF Phase-I & II	70,30,173.00
5	Construction of Crematorium at Khliehtyrshi, Riaturiem	35,76,311.00
6	Cleaning of Wahumkhrah river, Polo Shillong Phase II	5,27,27,689.00
		2,47,49,170.00
7	Construction of Reservoir Tank and Borewell at Sabah Muswang.	49,37,160.00
8	Construction of overhead reserves at Sabah Muswang FSSTP Plant, Jowai	12,43,843.00
9	1. Drilling of 6 Inch bore well	43,01,220
	2. Installation of 2 Nos. of Submersible pump sets.	
	3. Drawal of power line at Khliehriat	
10	Repairing/Renovation of Main Drain and Slab Cover at Keating Road, Shillong.	24,95,055.00
11	Improvement of Footpath and side drain from Netaji Statue upto Polo Towers Hotel at Jail Road, Shillong	1,22,17,857.00
13	Construction of Masonry Dustbin at Williamnagar Government College Compound, East Garo Hills District	1,68,655
14	Supply & Installation of Plastic Waste Management System i.e Plastic Waste Shredder, Plastic Dust Remover and Hydraulic Scrap Bailing Press Machine at near Bio - Medical Waste Treatment Plant, Williamnagar.	8,85,000.00
15	Compost Plant at Khliehriat (Retaining Wall For Compost Plant and Earthwork at Umtyra, Khliehriat.) (Construction of Compost Plant and Supply of Machinerics, etc)	6,07,61,682.00
16	Cleaning of Wahumkhrah river, Polo Shillong Phase II	1,34,52,987.00
17	Supply, Installation, Testing & Commissioning for Septage Treatment Plant at Williamnagar	18,98,400.00
18	Provision of conduit for Domestic Waste water from Household draining into Wahumkhrah upto ETP at Wahingdoh	4,06,59,377.66
19	Construction of Quarter Pump Operator and Chowkidar at Sabah Muswang	16,31,688.00
20	Repairing/Renovation of Main Drain and Slab Cover at Keating Road, Shillong.	21,08,453.00
21	Bio-Mining of Legacy Waste at Marten , Dumpsite Shillong	5,67,42,998.00
22	construction of foothpath and side drain from Netaji Stadium to Polo Junction	30,03,394.00
Total		31,93,06,875.66

